

Government of India  
Ministry of Social Justice and Empowerment  
Department of Empowerment of Persons with Disabilities

**LOK SABHA**

**UNSTARRED QUESTION No. 3517**  
TO BE ANSWERED ON: 17.12.2024

**DISABILITY STATISTICS AND INITIATIVES BY NATIONAL TRUST**

3517. Shri Karti P Chidambaram:

Will the MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of disabled people identified by the 2011 Census;
- (b) the number of people issued disability certificates, State-wise;
- (c) the number of people issued UDID (Unique Disability ID) cards, State-wise;
- (d) the number of guardianship certificates have been issued by the National Trust since the year 2000; and
- (e) whether there is any proposal to establish offices of the National Trust in the States/UTs?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE & EMPOWERMENT

(SHRI B L VERMA)

(a): As per Census, 2011, 2.68 Cr persons have been identified as Persons with Disabilities.

(b) to (c) : As per Section 57 of the RPwD Act, 2016, the authority responsible for issuing Disability Certificates is the State Government. Before the UDID project was launched in 2017, all States were issuing disability certificates manually. The State-wise data of manual disability certificates is not maintained centrally. As per record available on 12.12.2024, the State-wise details of Unique Disability ID (UDID) cards issued are as follows:

Sl.No.	State/UT Name	Total Generated Cards
1.	Andaman And Nicobar Islands	6287
2.	Andhra Pradesh	964836
3.	Arunachal Pradesh	4010
4.	Assam	217324
5.	Bihar	559913
6.	Chandigarh	11166
7.	Chhattisgarh	256512
8.	Delhi	82175
9.	Goa	11082
10.	Gujarat	435458

11.	Haryana	201697
12.	Himachal Pradesh	99642
13.	Jammu And Kashmir	205029
14.	Jharkhand	190159
15.	Karnataka	828714
16.	Kerala	361447
17.	Ladakh	3781
18.	Lakshadweep	1056
19.	Madhya Pradesh	902587
20.	Maharashtra	1186285
21.	Manipur	13691
22.	Meghalaya	32245
23.	Mizoram	6240
24.	Nagaland	3139
25.	Odisha	752497
26.	Puducherry	21970
27.	Punjab	358096
28.	Rajasthan	555480
29.	Sikkim	5184
30.	Tamil Nadu	855514
31.	Telangana	775294
32.	The Dadra And Nagar Haveli And Daman And Diu	4044
33.	Tripura	38012
34.	Uttar Pradesh	1425217
35.	Uttarakhand	96559
36.	West Bengal	60162
	<b>Total</b>	<b>1,15,32,504</b>

(d): As per record available, 72,159 Legal Guardianship certificates (till 12th December, 2024) have been issued by the Local Level Committees constituted under Section 13(2) of the National Trust Act, 1999 with District Collector as the Chairperson.

(e) : There is no such proposal under consideration in the Department.

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